CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

TA. 23 of 1996 (CO. 13141(W) 284)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ROHINI KUMAR SEAL

-VS-

UNION OF INDIA & ORS. (S.E.RLY)

ener:: NONE.

For the respondents: Mr.

Date of Order: 19.6.97

ORDER

A.K. Chatterjee, V.C.

None appears on behalf of the petitioner. Order sheet reveals that none appeared for the petitioner even on previous day despite service of notice upon him as also on his counsel by Registered Post. Considering all these aspects, the application is dismissed for default.

Mr.P.C.Saha, ld. counsel, appears for the respondents.

(M.S.Mukherjee)
Member(A)

(A.K.Chatterfee) Vice-Chairman.